

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. ICON COMMODITIES PRIVATE LIMITED

S. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s. ICON COMMODITIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27/03/2000
3.	Authority under which corporate debtor is incorporated/registered	Register of Companies (ROC) - Hyderabad
4.	Corporate identity number / limited liability identity number of corporate debtor	U51909TG2000PTC034031
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No.202/A, H.No.258/3Rt, Sarala Apartments, Sanjeeva Reddy Nagar Colony, Hyderabad TG 500038 IN
6.	Date of closure of insolvency resolution process	02-12-2021
7.	Liquidation commencement date of corporate debtor	03-12-2021 (However, Copy made available on 12-12-2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mummmeni Vazra Laxmi IBBI/IPA-001/IP-P00919/2017-2018/11526
9.	Address and e-mail of the liquidator, as registered with Board	Flat No.G-2, ENCEE Residency, Nagarjuna Nagar Colony, Yellarreddyguda, Hyderabad 500073 Email id: emailtolak@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Flat No.107, V.V.Vintage Residency, Somajiguda, Hyderabad-500082 Email id: emailtolak@gmail.com
11.	Last date for submission of claims	14-01-2022

Notice is hereby given that the National Company Law Tribunal Hyderabad has ordered the commencement of liquidation of the M/s. Icon Commodities Private Limited on 03-12-2021 (However, order made available on 12-12-2021).

The stake holders of M/s. Icon Commodities Private Limited are hereby called upon to submit their claims with proof on or before 14-01-2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All others may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date :16-12-2021
Place: Hyderabad

Sd/- Mummaneni Vazra Laxmi
Liquidator

Geetha ads Ramakrishna 90322421189440403689

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Financial Express Rs.3,640/- Plus GST @5% Hyderabad

Mana telangana Rs.5,200/- Plus GST @5% Hyderabad